PUBLIC ANNOUNCEMENT FOR EQUITY SHAREHOLDERS OF

EVEREST INDUSTRIES LIMITED

This is a Corrigendum to the Public Announcement ("PA") being issued by Kotak Mahindra Capital Company Limited ("Kotak Investment Banking"), the Manager to the Offer, on behalf of Everest Finvest (India) Private Limited (hereinafter referred to as the " Acquirer" or "EFL"), with Mrinalini Trust (hereinafter referred to as the "PAC" or the "Trust") being the persons acting in concert, pursuant to and in compliance with regulations 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "Regulations"). Please note that Mr. Aditya Vikram Somani, Mrs. Padmini A. Somani and Mr. Janardan Sekhsaria being trustees of the Mrinalini Trust are persons deemed to be acting in concert (collectively, "Deemed PAC")

We would like you draw your attention to the following facts:-

1. The Acquirer has paid an advance of Rs. 99,16,02,680 for the Sale Shares under the SPA and the Sale Shares shall be released to the Acquirer on fulfillment of all conditions in the SPA.
2. Pursuant to this Offer, the public shareholding (i.e. shareholding of all other persons except the Acquirer, PAC and Deemed PAC) will not reduce to 25% or less of the voting equity capital of the Target Company.
3. The Offer Price of Rs. 184 per Share is justified in terms of regulation 20 of the Regulations as it is higher than:

	BSE	NSE	Relevant
a) The average of the weekly high and low of closing prices for Shares of the Target Company on BSE for the 26 weeks before the date of the Public Announcement	Rs.183.14/ Share	Rs.183.23/ Share	Rs.183.14/ Share
b) The average of the daily high and low of the Shares of the Target Company on NSE for the two week period before the date of the Public Announcement	Rs.179.48/ Share	Rs.178.43/ Share	Rs.178.43/ Share
c) The highest price paid by the Acquirer or persons acting in concert with him for acquisition, if any, including by way of allotment in a public or rights or preferential issue during the 26 weeks before the date of the Public Announcement	Not applicable		
d) The negotiated price	Rs.134/share		

In the 26 weeks before this PA, the equity shares of the Target Company are most frequently traded on BSE & in the last 2 weeks, the equity shares of the Target Company are most frequently traded on NSE, within the meaning of regulation 20(5) of the Regulations.

4. ACC Ltd. has informed the manager to the Offer that , ACC Ltd. has complied with the Regulations when on 12.2.2002, it acquired 50% shares of EIL from Etex group.
5. Brief Financials of EFL

(No adjustments are required pursuant to the provisions of Annexure I, point 11 of the Standard Letter of Offer)

Data for the years 2002-03, 2003-04 and 2004-05 are based on audited financials of EFL and data for six-months ended 30-Sept-05 are based on financials certified by the auditors

(Rupees)

Profit & Loss Statement

	2002-03	2003-04	2004-05	Six Months Ended 30-Sept-05
Interest Receipt	-	-	52,795	574,424
Total Expenditure.	15,190	46,270	198,448	8,250
Profit Before Depreciation Interest and Tax	(15,190)	(46,270)	(145,653)	566,174
Depreciation	-	-	-	-
Interest	-	-	-	-
Profit Before Tax	(15,190)	(46,270)	(145,653)	566,174
Provision for Tax (incl earlier years)	-	489	13,450	191,000
Profit After Tax	(15,190)	(46,759)	(159,103)	375,174

Balance Sheet

	As on March 31, 2003	As on March 31, 2004	As on March 31, 2005	As on Sept. 30, 2005
Sources of funds				
Paid up share capital	100,000	100,000	10,000,000	10,000,000
Reserves and Surplus (excluding revaluation reserves)	76,020	29,261	(129,842)	245,332
Networth	176,020	129,261	9,870,158	10,245,332
Uses of funds				
Net fixed assets	-	-	-	
Investments	-	-	-	
Net current assets	176,020	129,261	9,870,158	10,245,332
Total miscellaneous expenditure not written off	-	-	-	
Total	176,020	129,261	9,870,158	10,245,332

Other Financial Information

Dividend Declared per Share	NIL	NIL	NIL	NIL
Basic Earnings per Share	(3.9)	(4.7)	(0.7)	0.4
Diluted Earnings per Share	(3.9)	(4.7)	(0.7)	0.4
Return on Networth	-8.6%	-36.2%	-1.6%	3.7%
Book Value per Share	17.6	12.9	9.9	10.2

6. The financials of the Target Company are as follows:

Data for the years 2002-03, 2003-04 and 2004-05 are based on audited financials of the Target Company and data for six-months ended 30-Sept-05 are based on financials certified by the auditors

(Rupees in Lacs)

Profit & Loss Statement

	2002-03 (15 months)	2003-04 (12 months)	2004-05 (12 months)	Six Months Ended 30-Sept-05
Income from operations	20,969	19,925	22,747	12,214
Other Income	147	182	218	69
Total Income	21,116	20,107	22,965	12,283
Total Expenditure	18,735	17,521	19,447	9,742
Profit Before Depreciation Interest and Tax	2,381	2,586	3,518	2,541
Depreciation	741	584	570	316
Interest	132	44	53	57
Profit Before Tax (Before Exraordinary Items)	1,507	1,958	2,895	2,168
Exceptional Income / (Expenses)	-	5,177	-	-
Provision for Tax	556	1,178	979	755
Profit After Tax (PAT)	951	5,957	1,916	1,413

Balance Sheet

	As of March 31, 2003	As of March 31, 2004	As of March 31, 2005
Sources of funds			
Paid up share capital	1,480	1,480	1,480
Reserves and Surplus (excluding revaluation reserves)	7,964	8,495	9,568
Networth	9,444	9,975	11,048
Secured Loans	1,524	214	1,100
Unsecured Loans	101	187	299
Total Loans	1,625	401	1,399
Deferred Tax Liabilities	1,021	1,106	1,019
Total	12,090	11,481	13,466
Uses of funds			
Net fixed assets	7,879	6,484	9,086
Investments	1	1	1
Net current assets	3,528	4,551	4,127
Total miscellaneous expenditure not written off	681	446	251
Total	12,090	11,481	13,466

Other Financial Data

	2002-03 (15 months)	2003-04 (12 months)	2004-05 (12 months)
Dividend (%)	30%	325%	50%
Earning Per Share	6.4	40.3	12.9
Return on Networth	10.9%	62.5%	17.7%
Book Value Per Share	63.8	67.4	74.6

7. The original & revised Offer Programme is as under:

Activity	Original Offer Programme		Revised Offer Programme	
	Date	Day	Date	Day
Specified Date	17-Oct-05	Monday	17-Oct-05	Monday
Last date by which Letter of Offer will be dispatched to the Shareholders	26-Nov-05	Saturday	19-Jan-06	Thursday
Offer Opening Date	07-Dec-05	Wednesday	23-Jan-06	Monday
Offer Closing Date	26-Dec-05	Monday	11-Feb-06	Saturday
Last date for a competitive bid, if any	06-Nov-05	Sunday	06-Nov-05	Sunday
Last date for revising the Offer Price/ Offer Size	15-Dec-05	Thursday	01-Feb-06	Wednesday
Last date for withdrawing acceptance of the Offer	21-Dec-05	Wednesday	07-Feb-06	Tuesday
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired Shares and / or the share certificate(s) / demat delivery instruction for the rejected Shares will be dispatched / issued	10-Jan-06	Tuesday	26-Feb-06	Sunday

8. The terms used but not defined in this announcement shall have the same meaning assigned to them in the PA. This announcement is expected to be also available on the SEBI web-site at http://www.sebi.gov.in.
9. The Board of Directors of EFL accept full responsibility for the information (except that which pertains to the Target Company and has been compiled from publicly available sources) contained in this PA and also accept responsibility for the obligations of acquirer laid down in the Regulations

Issued by the Manager to the Offer

kotak Investment Banking

For and on behalf of the Acquirer
Kotak Mahindra Capital Company Limited
Bakhtawar 3rd Floor, 229 Nariman Point, Mumbai – 400 021
Tel. No.: +91-22-56341100, Email: everest.offer@kotak.com
Contact Person: Mr. Ajay Vaidya
Vice President (Compliance) and Company Secretary

Dated: January 15, 2005
Place: Mumbai